

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
(IB)-169(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt Ltd ... **Applicant / Petitioner**
Vs
Magad Realtors Pvt Ltd ... **Respondent**

Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP

Order delivered on 26.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

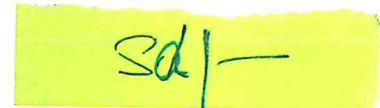
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Ms. Niharika Sharma, Adv.

ORDER

List with CP No. (IB)-1083(PB)/2018.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)